

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1916
ANSWERED ON:09.03.2010
GRANT OF DRIVING LICENCES
Karunakaran Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to make it mandatory to obtain doctors' certificate for the grant of driving licences;
- (b) if so, the details thereof;
- (c) whether major victims of road accidents are pedestrians;
- (d) if so, the details thereof;
- (e) whether the Government has directed the NHAI to ensure the safety of pedestrians using the National Highways; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): No Sir. As per the existing provisions of the Motor Vehicles Act, 1988, Medical Certificate is required to obtain Licence to drive transport vehicle and for renewal of driving licence after attaining the age of forty years.
- (c) & (d): The major victims among fatal road accidents are two wheelers riders, pedestrians and cyclists in that order. The share of these three groups taken together in all fatal road accidents ranges between 29.5 to 40.2 percent during the period 2004-2007 (the latest available data) as per details shown in the following table:

| Year | Pedes trians | Cyclists Riders | Two Wheeler as a percentage of total killed Persons Killed in Road Accidents | Share of these three groups in road accidents | Share of pedestrian as a percentage in road accidents |
|------|-----------------|--------------------|--|--|---|
|------|-----------------|--------------------|--|--|---|

| | | | | | |
|------|-------|------|-------|------|------|
| 2004 | 8405 | 3522 | 15399 | 29.5 | 09.1 |
| 2005 | 11857 | 4306 | 20303 | 38.4 | 12.5 |
| 2006 | 13294 | 4542 | 23199 | 38.8 | 12.6 |
| 2007 | 15124 | 6742 | 24146 | 40.2 | 13.2 |

Data excludes Delhi State

- (e) to (f): The safety of road users is primarily the responsibility of the concerned State Government. However, this Ministry has taken the following steps to improve road safety for road users:
- (i) Road safety is an integral part of road design at the planning stage for National Highways/Expressways.
 - (ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, and enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India.
 - (iii) Provision of paved shoulders for movement of pedestrian and other slow moving vehicles
 - (iv) Paved shoulders is in addition to the main carriageway and is distinctly marked by yellow/white line

(v) Provision of caution signs as per standard Indian Road Congress (IRC) Specifications.

Apart from the above, other facilities provided include pedestrians cross walks at important sections, zebra crossings, pedestrians under passes, over passes. For 6 lanning projects, service lanes are provided wherever possible.